

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.411
New IA(Liq.)/9/ND/2024 IN IB/741/ND/2020

IN THE MATTER OF:

M/s Newgen Specialty Plastics Ltd	...	Applicant
Versus		
M/s Prominent Polymers Pvt Ltd	...	Respondent

Under Section 9 IBC, 2016

Order delivered on 22.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : CMA Sandeep Kr Bhatt a/w CMA Kamal Deep Tyagi
For the IRP : Adv. Ahsan Ahmad

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA(Liq)/9/ND/2024:-

Learned Counsel for the IRP is present. Learned Counsel for the Respondent is present through VC and submitted that they have no objection. Respondent is directed to file a memo to that effect. List the matter on **23.08.2024.**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)